

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, SIRSA

Employment Notice

Applications are invited from the eligible candidates to fill up five posts (General-4, SC-1) of Stenographers Gr.III purely on adhoc basis in Sirsa Sessions Division on 50% of initial pay (pay in pay band + grade pay + D.A.) of fresh entrant regular employee after 01.01.2006 (unrevised) now on revised pay scale as per Seventh Pay Commission or the wages fixed by the Deputy Commissioner, Sirsa under the Minimum Wages Act whichever is higher for a period of four months or till the regular appointments are made by the Hon'ble High Court whichever is earlier. It is made clear that where no candidate of reserved category is available, then appointment shall be made from general category.

Note : Number of posts can be increased or decreased without any notice.

ESSENTIAL QUALIFICATION

A person who possesses a degree of Bachelor of Arts or Bachelor of Science or Bachelor of Commerce or equivalent thereto from a recognized University.

MODE OF SELECTION

The candidate shall have to pass a test at a speed of 80 w.p.m. in English Shorthand and 20 w.p.m. in transcription of the same on computer. He/she shall also have to qualify computer proficiency test (word processing and spread sheets). Marks of computer proficiency test would not be counted towards the final merit as it is qualifying in nature. Select list will be prepared on the basis of merit.

AGE LIMIT

18 to 42 years as on 01.01.2021. Relaxation in upper age as per rules.

DATE OF PUBLICATION : **25.08.2021**

HOW TO APPLY AND LAST DATE :

Applications on plain paper with complete bio-data, one latest self attested passport size photograph and self attested copies of certificates with regard to proof of age, educational qualification, claim of reservation etc. should reach in this office by 02.09.2021 upto 4.00 PM addressing in the name of District and Sessions Judge, Sirsa (Haryana)-125055.

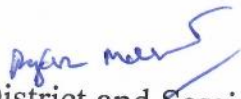
DATE OF EXAMINATION:

Seeing the number of candidates, the process for selection/test will start from 04.09.2021 onward. Roll number wise dates and venue for test will be reflected on the website of this office i.e. <https://districts.ecourts.gov.in/india/haryana/sirsa/recruit>. The applicants shall bring their original testimonials at the time of shorthand test/computer proficiency test. No separate call letters for the shorthand test/computer proficiency test shall be sent to the applicants.

INSTRUCTIONS:

1. Incomplete applications shall be straightway rejected without any information to the candidate.
2. No correspondence whatsoever shall be entertained in respect of incomplete applications or those which are received in this office after 02.09.2021 upto 4.00 PM.
3. E.mail ID and mobile number should be mentioned in the application form.
4. No TA/ DA is admissible to any candidate appearing in the test for the post mentioned above.
5. Application sent via e-mail will not be accepted in any case.
6. Guidelines regarding COVID-19 issued by Government from time to time shall be followed strictly.

Dated: 24.08.2021


District and Sessions Judge,
Sirsa.


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, SIRSA

ADVERTISEMENT

Applications are invited from the eligible candidates to fill up 05 posts (General-4, SC-1) of **Stenographers Gr.III** purely on adhoc basis in Sirsa Sessions Division for a period of four months or till the regular appointments are made by the Hon'ble High Court whichever is earlier. The last date for submission of application is 02.09.2021 upto 4.00 PM. Seeing the number of candidates, the process for selection/test will start from 04.09.2021 onward. Roll number wise dates and venue will be reflected on the website.

The interested candidates may visit website of Sirsa Sessions Division i.e. <https://districts.ecourts.gov.in/india/haryana/sirsa/recruit> for detailed advertisement, for terms & conditions and for selection process etc.

Dated: 24.08.2021


District and Sessions Judge,
Sirsa.